

Shri D. C. Sharma : May I know why there was short-fall so far as the payment of the grants sanctioned was concerned ?

Shri B. R. Bhagat : It is not a short-fall; this is the accounting process because no money is paid in advance. Money is paid only if the State Government gives the actual expenditure. The remaining amount will also be paid when the account comes.

Shri S. N. Das : May I know whether there is any paper which will show the total grants given to various States ?

Shri B. R. Bhagat : If the hon. Member asks for this, he will get it.

Shri S. N. Das : I wanted to know whether there is any paper available with the Government or in the library to show the total grants given to the various States during this year.

Mr. Speaker : He can get it from the Budget papers.

Shri D. C. Sharma : May I request the hon. Minister to kindly state the name of the scheme for which the highest amount was given and also the name of the scheme for which the lowest amount was granted ?

Shri B. R. Bhagat : The highest is the relief to displaced persons for which the grant sanctioned is 61,34,380 and the lowest seems to be the one for development of scheduled areas in Lahaul and Spiti, the amount being Rs. 1,290.

Ordinance Factories

*1543. **Shri Ibrahim :** Will the Minister of Defence be pleased to state :

(a) which are the Ordinance Factories in India which manufacture tent and net cloth for the Army and their total output (separately) during the year 1954-55.

(b) whether any of the cloth manufactured was sold to the public ; and

(c) if so, how much.

The Deputy Minister of Defence (Sardar Majithia) : (a) No Ordinance Factory manufactures cloth for tents or for nets.

(b) and (c) . Do not arise.

Shri Bhagwat Jha Azad : May I know even now what idle capacity of the ordinance factories is being utilised for the production of goods for civilian consumption ?

Sardar Majithia : That question has been answered a number of times and I should like to repeat again that to the maximum amount possible the idle capacity is being utilised.

Shri Bhagwant Jha Azad : May I know what percentage of the total production of civilian good ?

Sardar Majithia : It is only about two days ago I gave the figures in money for the civilian production on the floor of this House.

राष्ट्रीय कलेंडर

*१५४४. श्री कृष्णाचार्य जोशी : क्या प्राकृतिक संसाधन और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार उस राष्ट्रीय कलेंडर को भंगीकर करन का है जिस की सिफारिश राष्ट्रीय कलेंडर सुधार समिति ने की है ; और

(ख) यदि हां, तो कब ?

शिक्षा उपमंत्री (डा० के० एल० श्रीवाली) : (क) और (ख), वैज्ञानिक तथा औद्योगिक गवेषणा परिषद् की कार्य कारिणी सभा ने राष्ट्रीय कलेंडर सुधार समिति की रिपोर्ट पर विचार किया तथा यह समिति प्रकट की कि परीक्षात्मक कलेंडर की रिपोर्ट के साथ राज्य सरकारों, संस्थाओं तथा इस विषय में दिलचस्पी रखने वाले व्यक्तियों के पास अपने विचार प्रकट करने के लिये भेजा जाये। इस मामले में भंगली कार्यवाही उन विचारों पर विमर्श के पश्चात की जायेगी। इस लिये यह कहना सम्भव नहीं है कि इस परीक्षात्मक कलेंडर को भंगीकार भी किया जायेगा, और यदि किया जायेगा तो कब से ?

श्री कृष्णाचार्य जोशी क्या माननीय मंत्री जी यह बतायेंगे कि राष्ट्रीय कलेंडर सुधार समिति की मुख्य सिफारिशें क्या हैं ?

डा० के० एल० श्रीवाली : उस की मुख्य सिफारिशें हैं ;

(१) भारत के सुधरे हुए कलेंडर में साक सम्बत का प्रयोग हो।